

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
EQUITABLE FINANCIAL CONSULTANCY SERVICES PVT. LTD.**

1.	Name of Corporate Person	Equitable Financial Consultancy Services Private Limited
2.	Date of Incorporation of Corporate Person	13/09/1993
3.	Authority under which Corporate Person is Incorporated	Registrar of Companies, Mumbai I, Maharashtra
4.	Corporate Identity Number of Corporate Person	U65920MH1993PTC073897
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	3-3A 32/34 Churchgate House, Veer Nariman Road, Bombay -1., Mumbai, Maharashtra, India, 400001
6.	Liquidation Commencement Date of Corporate Person	26-02-2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Raghunath Sabanna Bhandari (Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276) Registered Address with IBBI- Flat No.501 Raj Atlantis 2, Opp. SVP High School, Kanakia, Mira Road, Thane, Maharashtra – 401107 Registered Email ID- raghunathsb@yahoo.com Correspondence Address: Office no 402, 4th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092. E Mail: liquidation.equitable@gmail.com Office Contact: 7021400658
8.	Last Date for Submission of Claims	28-03-2026

Notice is hereby given that the Equitable Financial Consultancy Services Private Limited has commenced voluntary liquidation on 26th February, 2026

The stakeholders of Equitable Financial Consultancy Services Private Limited are hereby called upon to submit a proof of their claims, on or before 28th March, 2026 to the liquidator at the correspondence address mentioned against item 7.



The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Raghunath Sabanna Bhandari

Insolvency Professional

Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276

Date: 27-02-2026

Place: Mumbai